

A proposal about long term solution of the problem of floods is, perhaps, being considered in the Agriculture Department. But I am not very sure.

SHRI K. GOPAL: I would like to know from the hon. Deputy Prime Minister and the Finance Minister whether it is a fact that the Chief Minister of West Bengal entrusted the responsibility of flood relief work to many persons, not as charged by Dr. Swamy, whether he entrusted the work to the leader of the Janata Party in the Assembly in his own district and also whether it is a fact that the leader ran away from the responsibility and did not do anything.

SHRI SATISH AGARWAL: We are not aware of it.

WRITTEN ANSWERS TO QUESTIONS

Treatment of Epilepsy

*533. **SHRI SHAMBHU NATH CHATURVEDI:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the speech made by Dr. Ashima Chatterjee at the 30th Indian Pharmaceutical Congress in Calcutta on December 30, 1978 regarding "recent advances in the chemistry of medicinal plants in India" and the efficacy of Marsila Muinta (Shushunishak in Bengali) in the treatment of epilepsy and she claimed that of the 2000 patients treated, 30 per cent were completely cured and in 60 per cent cases the disease was under control;

(b) will Government verify this claim and afford facilities for the speedy development of this medicine which will prove a boon to the sufferers of this disease, hitherto declared incurable; and

(c) whether Government have made any survey about the ramifications of this disease and the efficacy of the current methods of the treatment?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) Yes, Sir.

(b) Yes, Sir. Clinical trials are being carried out in different States through various Institutes/Centres/Units of the Central Council for Research in Ayurveda and Siddha.

(c) No, Sir. Only a limited hospital-based collaborative epidemiological study was made by the Indian Council of Medical Research.

Deputation of L.D.Cs. as Computers in Labour Bureau

*534. **SHRI BALAK RAM:** Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) the reasons for providing quota of deputation for LDCs/UDCs to the post of Computers in Labour Bureau while LDCs and Computers are in the same scale of pay whereas UDCs are in the higher scale of pay than that of Computers, in the same office;

(b) the reasons for promoting with enhanced quota the CSCS/CSSS cadre posts of Investigator Grade II on transfer basis, while previously the rules provided such promotions with a lesser quota on deputation basis particularly when the Computers (Cadre employees with their sole channel of promotions to the post of Investigator Grade II) are facing stagnation in their promotion avenues; and

(c) the reasons for not enhancing the promotion quota of Computer, in the Labour Bureau when the ex-cadre